

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 22<sup>nd</sup> April, 2019

No. HC.VII-167 (Pt.-V)/2014/2083/A ### In continuation to the Notifications No. HC.VII-167(Pt.-V)/2014/1794/A, dated 5<sup>th</sup> April, 2019 & No. HC.VII-167(Pt.-V)/2014/2047/A, dated 22<sup>nd</sup> April, 2019, the details of the accommodation, vehicles & other arrangements for the Judicial Officers participating in the ***East Zone-II Regional Conference on "Enhancing Excellence of the Judicial Institutions : Challenges & Opportunities", scheduled on 27<sup>th</sup> & 28<sup>th</sup> April, 2019 at Agartala (Tripura), are furnished herewith (as received from the Registrar General, High Court of Tripura).***

***The participating Judicial Officers are to send their tour programmes by e-mail / Fax at highcourt.agt@gmail.com / tja.agt2014@gmail.com / Fax No. 0381-2410432/ 2412210 at the earliest.***

Memo No. No.HC.VII-167 (Pt.-V)/2014/2084 - 2090/A, dated 22.04.2019

Copy forwarded for information and necessary action to:-

1. The Director, Judicial Academy, Assam
2. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

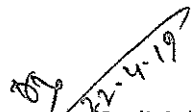
**He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participants of his / her respective State.**

3. The District & Sessions Judge, Nagaon / Barpeta / Tinsukia / Darrang, Mangaldoi / Cachar, Silchar / Chirang, Kajalgaon / Hailakandi.

**He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.**

4. The Nominated Officer concerned.
5. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
6. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
7. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
Registrar (Judicial)  
22.04.19

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.14(15)(a)-HC/2019/7056-62

From: S.G.Chattopadhyay  
Registrar General

Dated, Agartala, the 20<sup>th</sup> April, 2019

**DETAILS OF THE ACCOMMODATION, VEHICLES & OTHER ARRANGMENTS FOR THE JUDICIAL OFFICERS PARTICIPATING IN THE EAST ZONE –II “REGIONAL CONFERENCE ON ENHANCING EXCELLENCE OF JUDICIAL INSTITUTIONS:CHALLENGES AND OPPORTUNITIES”**

**(a) Transport:**

- (i) Participants will be provided conveyance from Maharaja Bir Bikram Airport, Agartala/Agartala railway station, Tripura to their place of stay.
- (ii) Distance from the airport and railway station to Geetanjali Guest House / Ginger Hotel is about 7.5 Km (20 minutes approx.) and 11.1 Km (35 minutes approx.) respectively.
- (iii) Banners of the High Court of Tripura and Tripura Judicial Academy will be installed at the airport/ railway station and protocol assistance will be provided at those places. The following persons may be contacted for assistance.
  - (9) Shri Gautam Debnath, Director TJA, Agartala, (Ph-7005064293)
  - (10) Shri Rajib Sengupta (Ph-9436135737)
  - (11) Shri Soumitra Nandi (Ph- 9436559920)
  - (12) Shri Anil Majumder (Ph- 8974996968)
  - (13) Shri Partha Pratim Bhattacharjee (Ph- 8732045452)
  - (14) Shri Munna Saha (Ph- 9436495575)
  - (15) Shri Rajib Chakraborty (Ph- 8787390388)
  - (16) Shri Mrinal Talukdar (Ph- 8414849852)

**(b) Accommodation:**

Geetanjali Guest House and Ginger Hotel at Agartala.

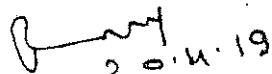
(c) Breakfast and Dinner will be served at the place of stay. Lunch and tea shall be served in the high Court during the programme period on 27<sup>th</sup> and 28<sup>th</sup> April, 2019.

**(d) Venue of the conference:** The Auditorium of High Court of Tripura, Agartala.

- (i) Resource materials will be provided to the participants on their arrival at Tripura.

May I, therefore, request you to kindly forward the above information to the participants from your High Courts and direct them to send their tour programmes by return mail at [highcourt.agt@gmail.com/tja.agt2014@gmail.com](mailto:highcourt.agt@gmail.com/tja.agt2014@gmail.com) Fax No. 0381-2410432/ 2412210 at the earliest, please.

**(ARRANGMENTS FOR THEIR LORDSHIPS, HON'BLE JUDGES AND HON'BLE DIRECTOR & OFFICERS OF NJA, BHOPAL WILL BE MADE SEPERATELY)**

  
20.4.19  
Registrar General  
High Court of Tripura

To  
The Registrar General,  
Calcutta High Court, Kolkata  
High Court of Sikkim, Gangtok